

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 1/2005 In CIVIL APPEAL NO. 7411 OF 2001

BILAS CHAND JAIN

Appellant (s)

VERSUS

SAROJ SHINGARI

Respondent(s)

(For modification of Court's Order dated 30.11.2005)

Date: 08/05/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mrs Rani Chhabra, Adv.

For Respondent(s)

Mr. A.K. Sharma, Adv.

Mr. D Moitra, Adv.

Mr. Ajay Choudhary, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

I.A. No. 1 for modification of Court's order dated 30.11.2005 is dismissed.

[ Charanjeet Kaur ]

[ Om Prakash ]

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Court Master

Court Master

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[ Signed order is placed on the file ]

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

I.A. No. 1 IN  
CIVIL APPEAL NO. 7411 OF 2001

Bilas Chand Jain  
Appellant(s)

.. Ap

Versus

Saroj Shingari

.. Respondent(s)

O R D E R

Heard learned counsel for the parties.

I.A. No. 1 for modification of Court's order dated 30.11.2005

is dismissed.

.....J

[ B.N. AGRAWAL ]

.....J

[ P.P. NAOLEKAR ]

NEW DELHI,

MAY 08, 2006.